

region to the extent possible. Telecast of programmes in Kannada from Bangalore is an important step in this direction.

Doordarshan Transmission for Punjab, Himachal Pradesh and Haryana

1811. SHRI KAMAL CHAUDHRY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether all districts of Punjab, Himachal Pradesh and Haryana are covered by the Doordarshan transmission;

(b) if not, the districts in the above States yet to be covered;

(c) whether work has commenced to link these remaining districts under the microwave system; and

(d) the time by which these are likely to be covered?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). All the districts of Punjab, Himachal Pradesh and Haryana are wholly or partially covered by TV Service.

(c) and (d). The high power TV transmitters in Punjab have already been linked through microwave circuits for relay of programmes originating from Doordarshan Kendra at Jalandhar. However, the TV transmitters in Himachal Pradesh and Haryana exclusively relay, via satellite, programmes emanating from Delhi. The distribution of Regional TV Service in Himachal Pradesh and Haryana depends on availability of necessary microwave links or facility in the space segment.

[*Translation*]

Development of Tourist Spots in Rajasthan

1812. SHRI GOPAL PACHERWAL: Will the Minister of TOURISM be pleased to state:

(a) whether there is any proposal to develop Boondi and Keshav Rai Patan town of Boondi district of Rajasthan as tourist spots; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b). The Department of Tourism has commissioned a study to have an assessment of the tourism potential of Boondi district.

[*English*]

Grants-in-aid to Private Organisations/ Voluntary Associations

1813. SHRI K. RAMAMURTHY: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether his Ministry have given grants-in-aid to Private Organisations/Voluntary Organisations;

(b) if so, the details of such grants-in-aid indicating the total amount disbursed to each during last three years, year-wise and the purpose of the grant; and

(c) whether utilisation certificate have been received from each recipient and if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) and (c). A statement is given below.